

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-07-2024 AT 10:30 AM**

**CP (IB) No. 70/95/HDB/2024  
AND  
IA (IBC) 1337/2024 in CP (IB) No. 70/95/HDB/2024  
u/s. 95 of IBC, 2016**

**IN THE MATTER OF:**

Indian Bank

**...Petitioner**

**AND**

Mr. K. Srinu, Personal Guarantor and  
M/s. Venkateswara Spintex Private Limited

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP (IB) No. 70/95/HDB/2024**

Call on 26.07.2024.

**IA (IBC) 1337/2024**

This being an application filed by the Resolution Professional to take Resolution professional report on record. Resolution Professional report is taken on record, however objections if any by the Personal Guarantor. Let notice of this report be served on the Personal Guarantor through registered/speed post and also by e-mail within one week from today. Call on 26.07.2024, for objections if any by the Personal Guarantor.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**